

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(IB)-715(ND)/2020

IN THE MATTER OF:

Bareilly Highway Projects Pvt. Ltd.

.... Applicant/petitioner

Order under Section 10 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant

Ms. Aditi Mittal, Aditya Narayan Mahajan,
Advocates for Axis Bank/ Intervenor

For the respondent

Mr. Salman Khurshid, Senior Advocate with Mr.
Apporv Agarwal, Ms. Shama Usmani, Mr.
Vikramaditya Singh, Mr. Rachit Ranjan, Advs.
appearing for the Ex-Promoter/director

ORDER

At request, list the matter on **14.12.2020** for arguments.

—Sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—Sd—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)